



CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

CP No. 107/2005

OA No 998/2603

New Delhi this the 30th day of August 2005

Hon'ble Mr. V. K. Majotra, Vice Chairman (A)

Hon'ble Mrs. Meera Chhibber, Member (J)

1. Sri Narayan,
Quarter No.12, Lakarpur, Haryana.
2. Naurang, Quarter No.2, Block No.E,
Shiv Durga Vihar, Haryana.
3. Nathni Parshad Quarter No.6-B, Railway Colony,
TKD C/O B.P.Srivastava, Office SSE Electrical/Power
4. Vashist, Railway Colony, T.K.D. New Delhi-44
5. Ram Manohar, Quarter No 13, Block No 3,
Hari Nagar Ashram, Railway Colony.
6. Raja Ram, Quarter No.12, Lakarpur, Haryana
7. Prahlad, Quarter No.106, Gali No 4,
Surya Vihar No.2, Haryana.
8. Ram Agya Quarter No.K-2E, Railway Station, T.K.D.
9. Anil Kumar, Quarter No.6/B, Railway Colony, Tehkhand,
New Delhi.
10. Raja Ram, Block No.B-1, Ganga Hut, Tehkhand, New Delhi
11. Ram Dhami, A-17,Block No.1, Transh Camp, T.K.D.

12. Ravi Girish Block No.47, Transit Camp,
Tughlakabad.
13. Joginder Singh C-4, Block No.179, Railway
Colony, T.K.D.
14. Kapoor Chand Quarter No.30, Lakarpur,
Quarter No.12, Haryana.
15. Raj Mangal C-2, Quarter No.80, Railway
Colony, T.K.D.
16. Sahib Saran RZ-25A, Gali No.6, Prahladpur,
New Delhi-44.
17. Ram Dularey Pipa Colony, Dayal Bagh,
Lakharpur, Haryana.
18. Inder Dev H.No.382, B.I. No. Colony,
B.T.P.S. No.D-44.
19. Rajinder Quarter No.B.H.1, Near Railway
Station, T.K.D.
20. Dinesh Kumar Quarter No.64, Bharat Nagar,
Assawati, Haryana.
21. Madan Mohan Quarter No.8A-65, Prahladpur,
New Delhi-44.
22. Raj Jung. A-17, T.Camp. Railway Colony,
T.K.D., New Delhi.

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23. Raj Kisnore Plot No.62, Surya Colony,
Part II, Haryana.
24. Radhey Shyam C/o Parkash Tiwari, Chuki Wala,
Prahladpur, New Delhi-44.
25. Jaidey Ram Old Shiv Mandir, Prahladpur,
New Delhi-44.
26. Shiv Nath Near Railway Station, Okhla,
Four Manjil Quarters.
27. Ghunnaj Rati Ram Colony, Lakarpur,
Haryana.
28. Ram Chander Pillo Colony, Dayalbagh, Haryana.
29. Binda Lal Quarter No.15, Railway Station,
T.K.D., New Delhi-44.
30. Umesh Rai Quarter No. Ashawatipur,
Haryana.
31. Ram Sunder Jhuggi No.210, Sonia Gandhi Camp,
Prahladpur.
32. Bhirgu Nath Jhuggi No.19, Indra Camp, Alli Mar
New Delhi-110 044.
33. Ram Avtar G-1/C, Near Railway Station,
Tughlakabad.



34. Shambhu Lal Quarter No.44/7, Ganga Hut,
Tughlakabad.
35. Ram Pal Quarter No.5/AH/H Railway
Station, T.K.D.
36. Shiv Shanker Quarter No. 67, Vill. Ali
NewDelhi-110044.
37. Rohtash Quarter No.480 C/o Baghwan Dass,
Shiv Durga Vihar, Haryana.
38. Hakim Singh Quarter No.106, Block No.A,
Hari Nagar, Sourav Vishan,
Jaitpur. 3:
39. Lal Bahadur Jhuggi No.SA-157, B.P. Camp,
Railway Colony, T.K.D.
40. Dukhi Ram Jhuggi No.5-27A/148, B.P.Camp,
Railway Colony, T.K.D.
41. Sahdev Jhuggi No.160, Indra Camp,
NewDelhi-110 044.
42. Avadh Raj Jhuggi No.S-27A/322, B.D.
Camp, Tughlakabad.
43. Ram Dhari Quarter No.3, Cali No.1, Mitha-
pur Vistar, New Delhi-110044.

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44. Anant Ram Village Fatehpur, P.O.
Chandela, F.D.B.(Haryana).
45. Maharaj Singh Quarter No.498, Shiv Durga Vihar,
Lakarpur(Haryana).
46. Dwarka Parshad - Block No. Railway Quarter,
Okhla, New Delhi, Phase II.
47. Ratti Pal Block No.IDL,Railway Quarters,
Okhla Phase II, New Delhi.
48. Ram Nihal Jhuggi No.S-32/338, Sonaa
Gandhi, Camp, Pul, Prahladpur,
New Delhi.
49. Kanhaiya Lal QuarterNo. 60A/1, Railway
Colony, T.K.D.
50. Raja Ram B-40, Indra Kalyan Camp,
Badarpur, NewDelhi-110004.
51. Hari Vansh Quarter No.E-11, Railway
Colony, Tehkhand,New Delhi.
52. Shyam Narayan Quarter No.D-3, Gang Hut,
Tehkhand, New Delhi.
53. Inder Pal Quarter No.A/115, Lakarpur,
Haryana.

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54. Anwar, Quarter No. 1-97, Janta Colony
Salimpur, Delhi.

55. Shiv Parshad

..Applicants

(By Advocate Shri R.K. Shukla)

VERSUS

1. R.R. Jaruhar,
The General Manager,
Northern Railway,
Baroda House, New Delhi
(Respondent No.4 in OA)

2. P.K.Goel,
The Divisional Railway Mager,
Northern Railway, State Entry Road,
New Delhi. (Respondent No.3)

Respondents

(By Advocate Shri R.L.Dhawan)

ORDER (ORAL)

(Hon'ble Mr. V.K. Majotra, Vice Chairman (A))

Learned counsel heard.

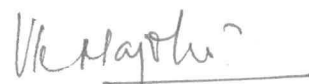
2. Learned counsel of the respondents has drawn our attention to orders dated 23.3.2005 issued by the DRM's Office, N.Railway HQ Office. We have perused these orders. Vide our order dated 9.7.2004 wherein OA 998/2003 was disposed of, Chief Personnel officer was directed that the

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matter be considered/disposed of. We have perused the orders dated 23.3.2005. We find that applicants' claim has not been considered/disposed of by these orders. Learned counsel of the respondents at this stage seeks four months time for compliance of Tribunal's directions. Three months time is accorded to the respondents from the date of communication of these orders for compliance of Tribunal's directions. Respondents must consider and dispose of the matter by passing a detailed and speaking order within the above period. In view of these observations, CP is disposed of and notice issued to the respondents are discharged with liberty to the applicants to revive the same as per law on remaining aggrieved.



(Mrs. Meera Chhibber)
Member (J)



(V. K. Majotra)
Vice Chairman (A)

30.8.05

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